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the Unstarred Question No. 794 in the Rajya Sabha on the 7th December, 1966 and state the amount of income-tax arrears so far from M/s. B. R, Sons Ltd. of Bombay?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI); An amount of Rs. 1,12,340.20 has been realised so far out of the demand of Rs. 22,89,280.97 outstanding on 1st April, 1966.

CENTRAL ASSISTANCE TO U.P. GOVERNMENT.

103. SHRI ARJUN ARORA: Will the Minister of FINANCE be pleased to state whether the Union Govern ment have offered any assistance to the Government of Uttar Pradesh to en able them to meet the demand of their employees?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): No, Sir.

MrNiMUM Transfers of CHS Doctors

- 104. SARDAR RAM SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether it is a fact that Govern ment have given an assurance to the CHS. doctors that their transfers will be kept to the minimum;
- (b) whether it is also a fact that in case of transfers, they will be given certain facilities;
 - (c) if so, what are those facilities?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes, subject to the exigencies of the service.

(b) and (c) Taking into account the personal, family and financial difficulties that the medical officers will have to face in the event of transfers to rural and remote areas, and the fact that all the vacant posts cannot be filled up all at once, Government will, to begin with, post doctors to the cadre posts having necessary facilities (nous.

ing, schooling, where necessary") and the posts in the most difficult and most remote areas will be manned last.

Ad-Hoc INCREASE FOR PENSIONERS

105. SHRI T. V. ANANDAN: SHRIMATI TARA RAM-CHANDRA SATHE: SHRI SITARAM JAIPURIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that proposals have been finalised by Government to grant an *adhoc* increase for pensioners whose pension is below Rs. 250 p.m.; and
- (ib) if so, the details of the proposal and the data from which it will be given effect to?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) There is no proposal at present under consideration to grant ad-hoc increases to pensioners in addition to the Increases sanctioned from 1st October, 1963.

LAWNS IN SRINIVASPURI

- 106. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state;
- (a) whether it is a fact that the residents of Srinivaspuri, a Government Colony in New Delhi, have made several complaints and representations bringing to the notice of the C.P.W.D. that no lawns have been laid in the colony so far even though the allotments of quarters were made more than six years ago;
- (to) if so, what action Government have taken or propose to take in this regard;
 - (c) whether it is also a fact that raw. water pipe_s for lawns were laid some two years ago but no effective steps I were taken to provide raw-water; and

(d) whether it is also a fact that the tubewell now sunk for the purpose remains inoperative and if so, the reasons therefor and when it is likely to start working?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes.

(b) to (d) Lawns could not be raised in the colony for want of unfiltered water for irrigation. About two years back, a tubewell was sunk and pipe lines were laid. The tubewell was handed over to the Municipal Corporation for augmenting supply of filtered water to neighbouring areas. Another tubewell has been constructed recently and horticulture work in the colony will now be taken up.

FOREIGN EXCHANGE FOR SPORTS

- 107. SHRI MAHAMMED HANEEF: Will the Minister of FINANCE be pleased to state;
- (a) what was the amount of Foreign Exchange allocated in the current year to Indian Sportsmen and Teams to participate in international competi tions: and
- (b) whether it is a fact that the Ministry of Education asked for a specific allocation of Foreign Exchange to foe made annually for this purpose?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Allocations are normally not made for such "invisible" items of foreign exchange expenditure. Each individual case 5s examined on merits and suitable amount of foreign exchange is released. The amount released during 1966-67 came to Rs. 1,70,455.

(b) Yes, Sir.

AIX INMA GtRiD

108. SHRI M. C. SHAH: Will the IRRIGATION AND of POWER be pleased to state the ap-

proximate time by which the All India Grid connecting the countr's five regional grids will begin to operate?

to Questions

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The first? phase of the Regional Grids in the country is expected to be completed by the end of 4th Plan paving the way for an All India Grid during the Fifth Plan period.

BEGGARS IN DELHI

- 109. SHRI MAHAMMED HANEEF: Will the Minister of PLANNING, PETROLEUM CHEMICALS AND SOCIAL WELFARE be pleased to state:
- (a) when the census of beggars in Delhi was taken last and what was the population of beggars then; and
- (b) whether the population of beggars has decreased since then?

MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. **SHRJMATI** PHULRENU GUHA): (a) No census of beggars as such has been undertaken so far. However, the Delhi School of Social Work conducted a sample survey in 1955 and published the findings in 1959. It estimated the beggar population in Delhi at about 3,300.

(b) No specific information on the subject is available.

AWARD FOR PRICE OF GAS IN GUJARAT

110. SHRI M. C. SHAH: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to refer to the answer given to Unstarred Question No. 387 in the Rajva Sabha on the 11th March, 1966 and state the time by which award for the price of gas in Gujarat is likely to be given by the Arbitrator?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND WELFARE SOCIAL (SHRI RAGHURAMAIAH). The